

Government of India  
Ministry of Finance  
Department of Revenue

**LOK SABHA**

**Unstarred Question No. 4526**

**TO BE ANSWERED ON FRIDAY, 12<sup>TH</sup> AUGUST, 2016  
21 SHRAVANA, SAKA, 1938**

**Vacancies in CBEC**

**4526: DR. RAVINDRA BABU**

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Central Board of Excise and Customs (CBEC) had initiated to fill up the backlog of vacancies meant for SC/ST candidates in 2014 and 2015 and the same were struck down by the Central Administrative Tribunal;
- (b) If so, the details thereof and the reasons therefor; and
- (c) The steps taken by the CBEC to fill up such vacancies ?

**ANSWER**

**MINISTER OF STATE IN MINISTRY OF FINANCE**

**[SHRI SANTOSH KUMAR GANGWAR]**

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(a) and (b): Filling up of backlog vacancies is done on a continuous basis as per instructions of DoPT in this regard from time to time. There is no order of Central Administrative Tribunal striking down filling up of backlog vacancies for SC/ST candidates.

(c): After conclusion of Special Recruitment Drive on 31.03.2012, 533 vacancies of Scheduled Castes (SC) and 210 vacancies of Scheduled Tribes (ST) have been filled up from 01.04.2012 to 31.08.2015. Instructions have been issued in April 2015 to all field formations of CBEC to fill up backlog vacancies.

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